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In respect of khandsari dealers, the stock holding limits were reduced from 500 to 250 qtls in the country.

- 4 State Governments were advised to undertake intensive de-hoarding operations, and ensure the enrorecement of various regulatory controls applicable to dealers of sugar, khandsari and gur.
- 5 Governments of Uttar Pradesh, Bihar and West Bengal Were asked to check smuggling, if any, of sugar, gur and khandsari to Nepal and Bangladesh.
- 6 Restrictions were imposed on sale of sugar by one wholesaler to another wholesaler within the same city or urban area in the State of Punjab, Haryana, Uttar Pradesh, Bihar, Andhra Pradesh, Tamil Nadu, Karnataka, Gujrat, Maharashtra and Union Territory of Delhi.
- 7 State Governments were advised to ensure that sugar factories located in their State comply with the sale and despatch provisions and ensure sale of entire quantity within the validity period.
- 8 All the sugar lactories were advised to enter details of sale of sugar in the name oft the first buyer to avoid any paper transactions.
- 9. Union Food Secretary addressed Food & Civil Supplies Secretaries of all the Territories 7-9-89 States/Union on requesting them to make suitable arrangeme-ments tor expenditious lifting of levy sugar against the quotas for the months of September and October, 1989 and its timely supply through PDS in the respective States Effective monitoring of the arrival and distribution of levy sugar through State Civil Supplies authorities and intensive checking of the Fair Price Shops to prevent diversion of levy sugar to the free sale

market was also emphasised A deterrent action against deiaulting Fair Price Shop owners had also been advised.

- 10. VOLUNTARY PRICE CONTROL SCHEME .—Under the scheme mills agreed tor supplying tree sale sugar at exiactory price of Rs 775/- per quintal excluding Excise -duty of Rs 54-00 and Cess of Rs 14-00 per quintal. The scheme was operative ior the period from 23-9-1989 to 30-11-1989.
- 11 HIGHER RELEASES: 5 lakh tonnes more free sale sugar had been released in 1988-89 (61 15 lakh tonnes) as compared to 1987-88 For October, 1989 highest ever release of 10- 32 lakh tonnes was made:
 - 3 32—normal monthly levy quota 1-00—Special festival quota 6-00—Free sale quota

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National Wage Price Policy

1819. SHRI S. MADHAVAN: Will the Minister of LABOUR be pleasrd to state whether Govern ment propoe to frame a Natonal Wage Price Policy so that the dis parity in wuges for the same work is rurm>ved and the price differences eliminated?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): There is no prop -sal at present for framing a National Wage Price Pulicy.

Shortage of Fire Fighting Staff with CPWD

1820. DR. RATNAKAR
PANDEY: Will the Minister of
URBAN DEVELOPMENT be
pkastd to state:

(a) whether Government are aware that there is shortage of fixe fighting staff, and fire fighting jeep drivers in the fire unit of CPWDi